

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 18th day of May 2001.

Original Application no. 189 of 1993.

Hon'ble Mr. Justice RRK Trivedi, Vice-Chairman  
Hon'ble Maj Gen KK Srivastava, Member-A.

Dulare Lal, S/o Late Shri Mahabir,  
R/o 21, Akbar Road, New Cantt.  
Allahabad.

... Applicant

C/A Shri R.K. Mehta  
Shri S.K. Tyagi

Versus

1. Union of India, through the General Manager,  
N. Rly., Baroda House,  
New Delhi.
2. Railway Board New Delhi through The Chairman,  
Railway Board, Rail Bhawan,  
New Delhi.
3. General Manager, Northern Railway through  
FA & CAO, Baroda House, New Delhi.
4. Divisional Railway Manager, N. Rly.,  
through Senior Accounts Officer/Constr  
Allahabad.

... Respondents

C/Rs Shri P. Mathur

... 2/-

// 2 //

O R D E R (Oral)

Hon'ble Mr. Justice RRK Trivedi, VC

The facts in short giving rise to this OA are that the applicant was serving in Railways as Clerk Grade II on 09.01.1981. The prayer of the applicant for voluntary retirement was accepted and he was retired on 30.4.1986. ~~The applicant was due to him on seeking voluntarily.~~ The applicant then again approached the respondents for re-employment <sup>on condition</sup> on the ground that his mental <sup>at the time he sought</sup> voluntarily retirement was not good and hence the consent given by him <sup>was</sup> stood vitiated and he should be taken back in service. This request of the applicant was not accepted by the respondents, hence the applicant filed this OA on 3.2.1993 ie. after 7 years of his voluntarily retirement. The position now is that the applicant has already <sup>attained</sup> ~~attained~~ the age of superannuation and no effective relief can be granted to the applicant. The OA is accordingly dismissed as has become infurctuous. So far as the dues which are out standing and payable to the applicant, he may approach the respondents by making a fresh representation which shall be consider~~d~~ and decided within a period of one month, thereafter.

2. No order as to costs.

  
Member-A

  
Vice-Chairman

/pc/